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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 282/15	TP 37/17	For hearing	433(e)	National Steel & Agro Industries Ltd., Indore Vs Kailash Roofing Solutions Pvt. Ltd., Bengaluru.


SL. NAME (IN CAPITAL) **RAMESH ANANTHAN**
NO. & PHONE NUMBER REPRESENTATION TO WHOM


SIGNATURE

Ramesh Ananthan
9844114849

Counsel for petitioner is present. Registry is directed to verify and put up note on Form No.5 filed by the petitioner.

List it on 02.03.2018.


MEMBER (T)


MEMBER (J)